

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 03

IA(I.B.C)/ 404(MB)2024 IN C.P. (IB)/876(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **Bank Of Maharashtra Limited**

Vs

Aarti Thakur

For Petitioner : Adv. Abhishek Samant

For Personal Guarantor : None Present

For RP : Adv. Harshvardhan G. Khambete

Section 95(1) of IBC

ORDER

IA 404/2024

This is an application filed by RP for placing on record his report, wherein he has recommended admission of the application. Heard the Counsel for applicant and the said report is taken on record. **IA 404/2024 is disposed of.**

The main C.P is **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)